

working in difficult/distant construction sites. These rules have served well during the construction phase.

[Translation]

**Utilisation of Railway Land for Commercial Purposes**

4188. SHRIMATI KETAKI DEVI SINGH :  
SHRIMATI LAKSHMI PANABAKA :

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware of the fact that most of the unutilised Railway land has been encroached;

(b) if so, whether there is any proposal to commercialise the Railway land/encroached land;

(c) if so, the details thereof; and

(d) the steps taken to lease out the Railway land in cities and small towns?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir. Only 2457 Hectares out of 24,845 Hectares vacant Railway land is under encroachment/unauthorised occupation.

(b) No, Sir.

(c) and (d) Do not arise.

**Distance Between Bilha Nagar and Pendra Railway Station**

4189. SHRI PUNNU LAL MOHLE : Will the Minister of RAILWAYS be pleased to state :

(a) the distance between Bilha Nagar and Pendra railway stations in Bilaspur district of Madhya Pradesh;

(b) the norms adopted for stopping Superfast and Express trains at stations and the distance for the stoppage of trains between one station to another; and

(c) the names and details of the Superfast and Express trains stopping at Bilha Nagar and Pendra railway stations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) About 116 Kms.

(b) Provision of stoppage of trains including Superfast and Express depends upon the traffic offering, alternative services available, pattern of service and characteristics of the train.

(c) 8029/8030 Howrah-Kurla and 8237/8238 Bilaspur-Amritsar Chattisgarh Expresses stop at Bilha. 8253/8254 Durg-Bhopal Amarkantak, 5159/5160 Durg-Chhapra Sarnath and 8477/8478 Puri-Nizamuddin Kalinga Utkal Expresses stop at Pendra Road.

[English]

**Housing Scheme for Beedi Workers**

4190. SHRI YELLAIAH NANDI : Will the Minister of LABOUR be pleased to state :

(a) the centrally sponsored housing schemes for beedi workers in the country;

(b) the details thereof during each of the last three years, State-wise;

(c) whether these schemes apply to both rural as well as urban beedi workers; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d) The Central Government operates two housing schemes for Beedi Workers namely Housing Scheme for Economically Weaker Section (EWS) and Build your own Housing Scheme (BYOHS). These schemes apply to both rural as well as Urban beedi Workers. The State-wise details for the last 3 years are given in the enclosed statement.

**Statement**

*Number of Houses constructed for beedi workers State-wise and Year-wise during the last three years.*

S.No.	States	1993-94		1994-95		1995-96	
		EWS	BYOHS	EWS	BYOHS	EWS	BYOHS
1	2	3	4	5	6	7	8
1.	Tamilnadu	-	4	-	86	1000	16
2.	Andhra Pradesh	3341	358	6116	239	4717	117
3.	Karnataka	1306	-	-	2	-	-
4.	Kerala	-	317	-	457	-	155
5.	Rajasthan	-	-	-	-	-	-
6.	Gujarat	-	-	-	-	-	-
7.	Maharashtra	-	7	103	13	-	13
8.	Bihar	-	-	-	-	-	-